

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 101

CP(CAA) No. 4/Chd/Chd/2022
(2nd motion)

IN THE MATTER OF:

Janak Global Resources Pvt Ltd.

...Petitioner Company

Under Section: 230-232, CA 2013

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 07.06.2024 in supplementary list.

-sd-
Court Officer

May 03, 2024
SM